

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 597/2016
O.A. No. 1312/2015

New Delhi, this the 16th day of February, 2017.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Ashok Kumar
(Aged about 51 years)
S/o Shri Pritam Singh
R/o A-179, Sangam Park,
Rana Pratap Bagh, Delhi-110007
[Ex.JE (Civil)/DSIIDC Ltd.] .. Petitioner

(By Advocate: Shri R.N. Yadav for Shri R.A. Sharma)

Versus

Shri K.R. Meena
Chairman-cum-Managing Director,
DSIIDC Ltd.,
N-36, Bombay Life Building,
Connaught Place,
New Delhi-110001. .. Respondent

(By Advocate: Shri Pushkar Taimmi for Shri Gaurang Kanth)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the respondents produced an order dated 09.01.2017 in WPC No.116/2017, whereunder the Hon'ble High Court has stayed the orders of this Tribunal dated 05.09.2016, till the next date of hearing on WPC.

2. In the circumstances, the C.P. is closed and notice is discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay application or WPC are finally decided.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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